[Mr. Speaker]

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working. They will certainly reap a record harvest, as you yourself will see.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL

12.43 hrs.

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): I beg to move for leave to introduce a Bill further to amend the Criminal Procedure, 1973.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The mition was adopted.

S. BUTA SINGH: I introduce the Bill.

[English]

SHRI SAIFUDDIN CHOWDHARY (Katwa): It is very important, Sir.

MR. SPEAKER: This is not the problem at this time.

SHRI SAIFUDDIN CHOWDHARY: You expunged this reference to the C & A G Report.

MR, SPEAKER: I told you that

SHRI SAIFUDDIN CHOWDHARY: You please allow me, Sir.

MR. SPEAKER: Mr. Saifuddin, I told you that day....

SHRI SAIFUDDIN CHOWDHARY: It confirms the basis of our allegations.

MR. SPEAKER: Why can't you listen properly first?

SHRI SAIFUDDIN CHOWDHARY: Sir, this report, we have just now received.

MR. SPEAKER: I know that. It has just now been received. And now when it comes it will go on record. At that time it was not available.

SHRI SAIFUDDIN CHOWDHARY: It says that.... (Interruptions)*

MR. SPEAKER: Whatever the Hon. gentleman says, does not form part of the record.

(Interruptions)*

MR SPEAKER: I cannot answer all irrelevant questions.

(Interruptions)*

MR SPEAKER: Mr. Saifuddin, what I said already, I would again say. When this thing is available with us, it will go on record.

(Interruptions)*

MR. SPEAKER: What are you trying to prove now? When I said that it was not available at that time, it would not form part of the record. When the next time comes, we can do it.

SHRI SAIFUDDIN CHOWDHARY: This is a very important matter. Have you read this Sir?

MR. SPEAKER: That is no reason. I will read it. I have not got it yet.

(Interruptions)*

MR. SPEAKER: Nothing doing. I have not allowed. He is irrelevant all the time. When it is available, it will form part of the record.

SHRI SAIFUDDIN CHOWDHARY: That is why I am raising it now.

MR. SPEAKER: You have to give notice to do every thing.

SHRI SAIFUDDIN CHOWDHARY: I have given...... (Interruptions)*